

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU.**

**CAUSE LIST DATED 04.06.2021**

<b>I Session</b> 11.00 AM to 2.00 PM	<b>II Session</b> 2.45 PM to 5.45 PM
<b>HEARING</b>	<b>CALL ON</b>
1) O.S. 839/2006	16) O.S. 201/2013
2) O.S. 1564/2007	17) O.S. 1213/2005
3) O.S. 113/2013	18) O.S. 1931/2006
4) O.S. 499/2013	19) O.S. 1226/2012
5) O.S. 554/2013	20) O.S. 271/2013
6) O.S. 1747/2013	21) O.S. 891/2020
7) O.S. 965/2016	22) O.S. 459/2004
8) Misc. 10/2018	23) O.S. 929/2005
9) O.S. 1179/2019	24) O.S. 949/2005
10) O.S. 787/2020	25) O.S. 873/2009
<b>CALL ON</b>	26) O.S. 671/2012
11) O.S. 573/2020	27) O.S. 234/2008
12) O.S. 179/2021	28) O.S. 235/2008
13) O.S. 253/2021	29) O.S. 1571/2012
14) O.S. 477/2021	<b>ARGUMENTS</b>
15) O.S. 491/2021	30) O.S. 1219/2014

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 04.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>STEPS</b>	<b>HEARING</b>
1. O.S. 308/2014	16. O.S. 144/2010
<b>SUMMONS</b>	17. O.S. 538/2010
2. O.S. 822/2013	18. O.S. 226/2012
3. O.S. 962/2013	19. O.S. 470/2012
4. EX. 11/2015	20. O.S. 954/2012
5. O.S. 752/2019	21. O.S. 74/2014
6. O.S. 1456/2019	22. O.S. 424/2014
7. O.S. 1558/2019	23. O.S. 1504/2018
8. O.S. 856/2020	24. O.S. 348/2019
9. O.S. 1000/2020	25. O.S. 548/2012
<b>NOTICE</b>	26. O.S. 270/2018
10. O.S. 120/2013	<b>ARGUMENTS</b>
11. EX. 33/2013	27. O.S. 412/2011
12. EX. 5/2018	28. O.S. 1166/2014
13. EX. 23/2020	29. O.S. 450/2015
<b>HEARING</b>	30. O.S. 598/2016
14. O.S. 588/2006	
15. EX. 6/2008	

Date: 03.06.2021  
Place: Bengaluru

sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 04.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P</b>
<b>STEPS</b>	<b>SUMMONS</b>
1. O.S. 1112/2015	16. O.S. 1050/2004
2. O.S. 522/2019	17. O.S. 1026/2013
3. O.S. 840/2020	18. O.S. 838/2020
4. O.S. 842/2020	19. O.S. 1012/2020
5. O.S. 844/2020	<b>AWAIT SUMMON/NOTICE</b>
6. O.S. 904/2020	20. O.S. 1698/2007
7. O.S. 922/2020	21. O.S. 482/2019
<b>NOTICE</b>	22. O.S. 458/2020
8. O.S. 1476/2014	<b>APPEARANCE OF PARTY</b>
<b>HEARING</b>	23. O.S.164/2015
9. O.S.1528/2013	<b>OBJECTIONS</b>
10. O.S. 638/2014	24.O.S. 1358/2008
11. O.S.936/2014	25. O.S. 906/2020
12. O.S.472/2015	26. O.S. 988/2020
<b>ARGUMENT</b>	27. O.S. 90/2021
13. O.S. 1162/2014	<b>ORDERS</b>
14. O.S. 1728/2014	28. O.S.164/2008
15. O.S.964/2017	29. Misc. 6/2015
	30. O.S. 516/2021

Date: 03.06.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

01.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU  
RURAL DISTRICT, BENGALURU CAUSE LIST  
DATED 04-06-2021**

**Morning - Sessions**

<b><u>HEARING</u></b>	
1	O.S. 965/2012
2	O.S. 1653/2012
3	O.S. 525/2014
4	O.S. 1131/2014
5	O.S. 1627/2014
6	O.S. 183/2015
7	O.S. 555/2015
8	O.S. 537/2017
9	O.S. 841/2019
10	O.S. 1309/2019
11	O.S. 199/2021

**ISSUES**

12	O.S. 1101/2015
13	O.S. 1637/2019
14	O.S. 401/2020
15	O.S. 219/2021

**Afternoon - Sessions**

<b><u>ADR</u></b>	
1	O.S. 697/2013
2	O.S. 249/2018
3	O.S. 1089/2019

**CALL ON**

4	O.S. 817/2013
5	O.S. 819/2013
6	O.S. 597/2014
7	O.S. 931/2019

**ARGUMENTS**

8	O.S. 639/2016
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**ORDERS**

9	O.S. 1053/2016
10	O.S. 223/2021

**JUDGMENT**

11	O.S. 135/2011
12	O.S. 149/2014

**OBJECTIONS**

13	O.S. 985/2015
14	O.S. 1539/2015
15	O.S. 831/2017

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru